

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM:

T.C.P No. 10/(MAH)/2015
CA No.
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel
V/s.
M/s. Oscar Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kunal Dwarikdas	Advocate	
2.	Amit Kaki	Advocate	
	for Respondent No 2 & 3		
3)	Adv. Pankaj Pande		
	&		
	Adv. Ichan Javed Akter		

petition

Common Order

TCP No.10/397-398/CLB/MB/MAH/2015

TCP No.11/397-398/CLB/MB/MAH/2015

TCP No.12/397-398/CLB/MB/MAH/2015

TCP No.13/397-398/CLB/MB/MAH/2015

The parties having reported that pleadings are complete in the CAs pending, list these CAs for hearing on 22.2.2017 with a direction to the parties to file their written submissions two days before the next date of hearing over the Company Applications including the CA against the purchaser.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)